

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 22.09.2014

OA No. 291/00511/2014

Mr. Virendra Lodha, Senior Advocate, assisted by
Mr. Nadeem Mazahir, counsel for applicant.

Mr. Virendra Lodha, Senior Advocate, put appearance
on behalf of the applicant and requested for withdrawal
of the present Original Application with liberty to file
fresh Original Application.

In view of the submissions made on behalf of the
applicant, the present Original Application is dismissed as
withdrawn. However, the applicant is at liberty to file
fresh Original Application, if he is so advised.

Anil Kumar
(ANIL KUMAR)
ADMINISTRATIVE MEMBER

Kumawat